

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4641  
TO BE ANSWERED ON 28/03/2025**

**MATERNAL HEALTHCARE ACCESS IN PUNJAB**

**4641. SHRI AMRINDER SINGH RAJA WARRING:  
DR. KIRSAN NAMDEO:  
DR. PRASHANT YADAORAO PADOLE:  
SHRI BENNY BEHANAN:  
DR. AMAR SINGH:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of beneficiaries covered under maternal health schemes such as Janani Suraksha Yojana and LaQshya in the country, State/district-wise during the last three years including Punjab and Maharashtra particularly Bhandara and Gondia districts;
- (b) the total funds allocated and disbursed under these schemes during the said period along with the percentage of allocated funds that have been utilized in Punjab, Maharashtra particularly in Bhandara and Gondia districts, year-wise;
- (c) the number of ASHA workers engaged under the National Health Mission (NHM) as per the latest available data in Punjab and Maharashtra particularly in Bhandara and Gondia districts; and
- (d) the total number of maternal health-related hospital admissions authorised under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) during the last three years along with the total amount reimbursed to private hospitals under the said scheme in Punjab and Maharashtra particularly in Bhandara and Gondia districts?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a): The year-wise and State-wise progress including Punjab and Maharashtra states particularly in Bhandara and Gondia districts, since 2022, for Janani Suraksha Yojana (JSY) and LaQshya National certification of Labour Room and Maternity Operation Theaters are placed at Annexure I, II and III respectively.

(b): The State-wise and year-wise budgetary approval and utilization under Janani Suraksha Yojna (JSY) and LaQshya National certification of Labour Room and Maternity Operation Theaters, since 2021 is placed at Annexure IV and V (data is as available FMRs reported by States and UTs and is provisional).

(c): The number of ASHA workers engaged under the National Health Mission (NHM) in Punjab and Maharashtra state, as per latest available data is placed at annexure VI.

(d): Under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY), a total of 51,239 maternal health-related hospital admissions worth Rs 56.24 crore have been authorized in Punjab and 5,276 maternal health-related hospital admissions worth Rs 8.10 crore have been authorized in Maharashtra over the last three years (FY 2021-22 to FY 2023-24).

Out of this, 1,292 hospital admissions worth Rs 1.5 crore have been authorized for empanelled private hospitals in Punjab and 3,876 hospital admissions worth Rs 5.6 crore have been authorized for empanelled private hospitals in Maharashtra state, under the scheme over the last three years (FY 2021-22 to FY 2023-24).

In Bhandara district of Maharashtra, 337 maternal health-related hospital admissions worth Rs 54 lakh have been authorized, including 230 hospital admissions worth Rs 40.79 lakh are empanelled in private hospitals during the last three years.

In Gondia district of Maharashtra, 115 maternal health-related hospital admissions worth Rs 20.4 lakh have been authorized, including 98 hospital admissions worth Rs 17.04 lakh are empanelled in private hospitals under AB PM-JAY during the last three years.

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**Annexure referred to in reply to part (a) of Lok Sabha Unstarred PQ. No. 4641 to be answered on 28.03.2025**

Annexure I

<b>State/UT-wise number of Janani Suraksha Yojana (JSY) beneficiaries</b>				
<b>S no</b>	<b>States/ UTs</b>	<b>Number of beneficiaries</b>		
		<b>FY 2022-23</b>	<b>FY 2023-24</b>	<b>FY 2024-25 (Provisional)</b>
1	Andaman and Nicobar Islands	232	226	102
2	Andhra Pradesh	235028	254588	176959
3	Arunachal Pradesh	13780	17847	11446
4	Assam	346174	328013	234206
5	Bihar	1324435	1370438	913564
6	Chandigarh	117	203	195
7	Chhattisgarh	373699	358625	255299
8	Dadra Nagar Haveli and Daman & Diu	3378	2474	1776
9	Delhi	2446	3648	3681
10	Goa	284	372	377
11	Gujarat	205888	225784	74254
12	Haryana	35331	31587	26493
13	Himachal Pradesh	10449	8987	8531
14	Jammu and Kashmir	106397	63536	89645
15	Jharkhand	480148	479039	335826
16	Karnataka	287414	402122	238099
17	Kerala	110056	49884	44658
18	Ladakh	3874	3241	1981
19	Lakshadweep	1343	770	1074
20	Madhya Pradesh	1085146	1016205	619546
21	<b>Maharashtra</b>	<b>415424</b>	<b>370408</b>	<b>264699</b>
22	Manipur	10632	2330	10631
23	Meghalaya	20888	18050	12055
24	Mizoram	11545	13491	3883
25	Nagaland	9656	11730	10191
26	Odisha	447780	421699	289458
27	Puducherry	6692	5290	3762
28	<b>Punjab</b>	<b>60423</b>	<b>57012</b>	<b>33691</b>
29	Rajasthan	868242	1040390	452623
30	Sikkim	2565	2800	938
31	Tamil Nadu	386227	307030	283033
32	Telangana	308862	285608	192184
33	Tripura	16593	16235	10069
34	Uttar Pradesh	2421088	2568228	1785714
35	Uttarakhand	73345	78828	49461
36	West Bengal	443647	438261	268189

Source: As per reports from States/UTs

<b>State/UT-wise number of Janani Suraksha Yojana (JSY) beneficiaries</b>				
<b>S no</b>	<b>Districts</b>	<b>Number of beneficiaries</b>		
		<b>FY 2022-23</b>	<b>FY 2023-24</b>	<b>FY 2024-25</b>
1	Bhandara district	7197	5783	4574
2	Gondia district	9143	11216	8006
Source-As per inputs from the State of Maharashtra				

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred PQ. No. 4641 to be answered on 28.03.2025**

Annexure II

<b>State/UT wise National Certified Labour Room under LaQshya</b>				
<b>S no</b>	<b>States/ UTs</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25 up to Feb'25</b>
1	Andaman and Nicobar Islands	0	0	0
2	Andhra Pradesh	6	5	1
3	Arunachal Pradesh	0	0	3
4	Assam	10	4	6
5	Bihar	4	5	2
6	Chandigarh	0	0	0
7	Chhattisgarh	0	9	4
8	Delhi	0	3	2
9	Dadra & Nagar Haveli and Daman & Diu	1	0	0
10	Goa	1	0	1
11	Gujarat	6	1	3
12	Haryana	0	0	5
13	Himachal Pradesh	1	0	3
14	Jammu and Kashmir	4	4	3
15	Jharkhand	0	2	2
16	Karnataka	32	53	5
17	Kerala	5	0	2
18	Ladakh	0	0	0
19	Lakshadweep	0	0	0
20	Madhya Pradesh	37	53	40
<b>21</b>	<b>Maharashtra</b>	<b>4</b>	<b>5</b>	<b>0</b>
22	Manipur	0	0	0
23	Meghalaya	0	0	1
24	Mizoram	0	0	5
25	Nagaland	0	0	0
26	Odisha	5	7	2
27	Puducherry	1	0	0
<b>28</b>	<b>Punjab</b>	<b>0</b>	<b>6</b>	<b>0</b>
29	Rajasthan	16	19	22
30	Sikkim	0	0	0
31	Tamil Nadu	12	41	34
32	Telangana	8	27	1
33	Tripura	0	1	1
34	Uttar Pradesh	30	13	11
35	Uttarakhand	1	2	2
36	West Bengal	5	13	13
	<b>India</b>	<b>189</b>	<b>273</b>	<b>174</b>
<b>Nationally Certified Labour Room under LaQshya in Bhandara and Gondia district of Maharashtra</b>				
<b>S no</b>	<b>States/ UTs</b>	<b>2024-25 (up to Feb'25)</b>		
1	Bhandara district	2		
2	Gondia district	2		

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred PQ. No. 4641 to be answered on 28.03.2025**

Annexure III

<b>State/UT wise National Certified Maternity Operation Theatres (MOT) under LaQshya</b>				
<b>S no</b>	<b>States/UTs</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25 up to Feb'25</b>
1	Andaman and Nicobar Islands	0	0	0
2	Andhra Pradesh	3	7	0
3	Arunachal Pradesh	0	0	2
4	Assam	3	2	3
5	Bihar	1	3	1
6	Chandigarh	0	0	0
7	Chhattisgarh	0	8	4
8	Delhi	0	2	1
9	Dadra Nagar Haveli and Daman & Diu	1	0	0
10	Goa	1	0	1
11	Gujarat	4	1	3
12	Haryana	1	0	4
13	Himachal Pradesh	1	0	3
14	Jammu and Kashmir	4	3	3
15	Jharkhand	0	2	1
16	Karnataka	32	48	6
17	Kerala	5	0	2
18	Ladakh	0	0	0
19	Lakshadweep	0	0	0
20	Madhya Pradesh	11	4	7
21	<b>Maharashtra</b>	<b>5</b>	<b>6</b>	<b>0</b>
22	Manipur	0	0	0
23	Meghalaya	1	0	0
24	Mizoram	1	0	4
25	Nagaland	0	0	0
26	Odisha	1	7	2
27	Puducherry	1	0	0
28	<b>Punjab</b>	<b>0</b>	<b>7</b>	<b>0</b>
29	Rajasthan	13	6	9
30	Sikkim	0	0	0
31	Tamil Nadu	12	39	30
32	Telangana	7	18	2
33	Tripura	1	1	1
34	Uttar Pradesh	18	7	8
35	Uttarakhand	0	1	2
36	West Bengal	5	12	13
	<b>India</b>	<b>132</b>	<b>184</b>	<b>112</b>
<b>Nationally Certified Maternity Operation Theatres (MOT) under LaQshya in Bhandara and Gondia district of Maharashtra</b>				
<b>S no</b>	<b>Districts</b>	<b>2024-25 up to Feb'25</b>		
1	Bhandara district	2		
2	Gondia district	2		

Annexure referred to in reply to part (b) of Lok Sabha Unstarred PQ. No. 4641 to be answered on 28.03.2025

Annexure IV

<b>SPIP Approval and Expenditure for the State of Punjab and Maharashtra towards Janani Suraksha Yojana (JSY) under National Health Mission (NHM) from the F.Y 2021-22 to F.Y. 2023-24 (Rs. In Lakhs)</b>							
Sl. No.	State	2021-22		2022-23		2023-24	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Punjab	584.00	258.29	1,084.30	806.97	1,084.30	1,084.30
2	Maharashtra	2,050.46	1,937.09	4,254.45	5,105.59	4,254.45	4,660.26

**Note:**  
1. The above data is as available FMRs reported by States/UTs and is provisional.  
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. The expenditure w.r.t. flexible pool for RCH, etc. is updated up-to 31.12.2024

<b>SPIP Approval and Expenditure for the Bhandara and Gondia districts of Maharashtra towards Janani Suraksha Yojana (JSY) (Rs. In Lakhs)</b>							
Sl. No.	District	2021-22		2022-23		2023-24	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Bhandara	28.26	42.92	85.01	79.24	51.23	71.69
2	Gondia	34	69.22	93.64	128.07	61.39	124.03

Source: As per inputs from the State of Maharashtra

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred PQ. No. 4641 to be answered on 28.03.2025**

Annexure V

<b>SPIP Approval and Expenditure for the State of Punjab and Maharashtra towards LaQshya Programme under National Health Mission (NHM) from the F.Y 2021-22 to F.Y. 2023-24 (Rs. In Lakhs)</b>							
<b>Sl. No.</b>	<b>State</b>	<b>2021-22</b>		<b>2022-23</b>		<b>2023-24</b>	
		<b>SPIP Approval</b>	<b>Expenditure</b>	<b>SPIP Approval</b>	<b>Expenditure</b>	<b>SPIP Approval</b>	<b>Expenditure</b>
1	Punjab	47.50	20.23	166.65	5.41	166.65	166.65
2	Maharashtra	63.81	10.79	2,348.44	192.16	924.49	416.77

**Note:**

1. The above data is as available FMRs reported by States/UTs and is provisional.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. The expenditure w.r.t. flexible pool for RCH, etc. is updated up-to 31.12.2024

<b>SPIP Approval and Expenditure for the Bhandara and Gondia districts of Maharashtra towards LaQshya Programme (Rs. In Lakhs)</b>					
<b>Sl. No.</b>	<b>District</b>	<b>2022-23</b>		<b>2023-24</b>	
		<b>SPIP Approval</b>	<b>Expenditure</b>	<b>SPIP Approval</b>	<b>Expenditure</b>
1	Bhandara	26.27	21.84	20.79	6.31
2	Gondia	13.7	1.2	19.54	6.1

Source: As per inputs from the State of Maharashtra



**Annexure referred to in reply to part (c) of Lok Sabha Unstarred PQ. No. 4641 to be answered on 28.03.2025**

Annexure VI

<b>ASHAs in position under NHM</b>		
<b>S.no</b>	<b>States/UTs</b>	<b>As on Sep'24</b>
1	Punjab	19295
2	Maharashtra	76141
<b>Source: NHM-MIS, Sep2024</b>		

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